

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Oneworld Creations Private Limited Date of Commencement of Liquidation: 24-04-2019; List of Stakeholders as on Date: 14-10-2022; Name of IP: Ms. Jovita Reema Mathias; Process Number: 1; Last 5 digit of registration number: 10941

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		90000		90000				NA
2	Liquidation costs incurred till date		403955		403955				NA
3	Secured financial creditors	4	1047193271	4	1047193271				Annexure 3
4	Unsecured financial creditors	3	266281450	3	266281450				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				Annexure 5
6	Operational creditors (Employees)	0	0	0	0				Annexure 6
7	Operational creditors (Government Dues)	2	298220739	2	298220739				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	120672670	3	120672670				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				Annexure 9
Total		12	1732862085	12	1732862085	0		0	